

**NOTIFICATION UNDER THE INDIAN TARIFF  
ACT, 1934**

SHRI MANUBHAI SHAH : Sir, I also beg to lay on the Table a copy of the Ministry of Commerce Notification S.O. No. 2316, dated the 2nd August, 1966, under sub-section (2) of section 4A of the Indian Tariff Act, 1934. [Placed in Library. See No. LT-6667/66.]

**THE MINERAL CONCESSION (FIRST AMEND-  
MENT) RULES, 1966**

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SYED AHMAD MEHDI) : Sir, I beg to lay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of the Ministry of Mines and Metals Notification S.O. No. 2030, dated the 29th June, 1966, publishing the Mineral Concession (First amendment) Rules, 1966. [Placed in Library. See No. LT-6668/66.]

**AMENDMENTS TO THE MEMORANDUM OF  
ASSOCIATION AND ARTICLES OF ASSOCIATION  
OF THE HINDUSTAN STEEL WORKS CON-  
STRUCTION LIMITED**

THE DEPUTY MINISTER IN THE MINISTRY OF IRON AND STEEL (SHRI P. C. SETHI) : Sir, I beg to lay on the Table a copy of the amendments to the Memorandum of Association and Articles of Association of the Hindustan Steel Works Construction Limited. [Placed in Library. See No. LT-6757/66.]

**THE TEXTILES COMMITTEE (THIRD AMEND-  
MENT) RULES, 1966**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : Sir, I beg to lay on the Table, under sub-section (3) of section 22 of the Textiles Committee Act, 1963, a copy of the Ministry of Commerce Notification G.S.R. No. 1134, dated the 15th July, 1966, publishing the Textiles Committee (Third Amendment) Rules, 1966. [Placed in Library. See No. LT-6758/66.]

**VERBATIM PROCEEDINGS OF THE  
28TH SITTING OF THE PUBLIC  
ACCOUNTS COMMITTEE**

SHRI B. K. P. SINHA (Bihar) : Sir, I beg to lay on the Table a copy of the Verbatim Proceedings of the 28th Sitting of the Public Accounts Committee held at 17.30 hours on 1st August, 1966 (relating to 55th Report—Third Lok Sabha), containing the evidence given by the Minister of Food, Agriculture, Community Development and Co-operation.

**ENQUIRY RE. CALLING ATTENTION  
NOTICES ABOUT—**

- (1) PRESS REPORT ABOUT LEFT COMMUNISTS,  
AND
- (2) SITUATION IN SHILLONG

SHRI BHUPESH GUPTA (West Bengal) : Sir, I have given notice of two things. One is pending before you about the statement reported yesterday. I think the hon. Minister will make a statement regarding the Left Communists.

Another—I think Mr. Sinha has also given notice—is about calling out the Military in Shillong and firing on the students and so on. It is a serious matter. The matter has been going on for some time and Government up till now has not made a statement. The Central Government comes in because the border security forces are being deployed and being used to shoot down students and other people, and also the Military has been called out and the administration of Shillong has been taken over by the Military. I do not wish to say anything very much on this subject except that it is exercising the minds of many people here, and Government should make a statement; if possible, Government should send its officials to bring information and also see that this kind of repression is stopped against the people there.

With regard to the other matter, I think he will make a statement. I need not say anything more.